NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/10/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/588/(IB)/2017

NAME OF THE PETITIONER(S)

: STATE BANK OF INDIA

NAME OF THE RESPONDENT(S)

: SUMMER INDIA WEAVING & PROCESSING MILLS

PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

STATE BANK OF INDIA

Financial coeditor

ROMPRAKASH

Z/Brenier counsel

R.IMAYAVARAMBAN

N. RAMADASS

Chief Manager State Bank of Brigg SAMB-Coimbatore

ORDER

Counsel for petitioner present. Counsel for respondent called absent. Counsel for petitioner is directed to send a private notice to the respondent for their appearance and for making submissions on the next date of hearing and file proof of the same by way of an affidavit. He is also directed to furnish copy of the petition and other documents relied upon. Time extended at request. Put up on 09.10.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)